

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 151 of 2015 & IA No. 250 of 2015**

**Dated: 16<sup>th</sup> November 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Bharatiya Nabhikiya Vidyut Nigam Ltd.,** .... Appellant (s)

**Versus**

**Power Grid Corporation of India Ltd. & Ors.** .... Respondent (s)

Counsel for the Appellant(s) : Mr. E.R. Kumar  
Mr. Abhinay Sharma  
Mr. Anurag Tripathi

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-5

**ORDER**

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 14.12.2015 after serving copy on the other side. Thereafter rejoinder may be filed on or before 04.01.2016 after serving copy on the other side.

List the matter on **02.02.2016**.

**(T. Munikrishnaiah  
Technical Member**  
Pr/ss

**(Justice Ranjana P. Desai)  
Chairperson**